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Written Answers

Import Licences for Photo Type Set Units.

*721. SHRI KIRIP CHALIHA:Will the Minister of COMMERCE be pleased to state:

- (a) whether the Government have recently issued some firms;
 - (b) if so, the details thereof;
- (c) whether some of the photo type-set units have since been sold out or given to others by these firms; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE: (SHRI P. CHIDAMBARAM): (a) to (d). During 1990-91 and 1991-92 (till 25th August, 1991) no licence for import of Photo type-set units has been issued by the Office of CCI&E.

Monitoring of Flow of Credit to Minority Communities

*****722. DR. A.K.PATEL: SHRI SHANKERSINH VAGHELA:

Will the Minister of FINANCE be pleased to state:

- (a) whether instructions have been issued to the Regional Rural Banks to monitor the flow of credit to minority communities;
 - (b) if so, the details thereof; and
 - (c) the procedure to be followed to iden-

tify the minority communities for monitoring the flow of credit to them:

- (d) the names of the minority communities identified; and
- (e) the details of credit given to them during 1990-91 and April-June, 1991?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE: (SHRI DALBIR SINGH): (a) to (e). National Bank for Agriculture and Rural Development (NABARD) have issued instructions to all Regional Rural Banks (RRBs) to monitor the progress of financial assistance to minority communities. The basic purpose of monitoring the flow of bank credit to members of these communities under various segments of priority sector and that the members of these communities derive the benefit of the different Government sponsored schemes/ programmes in a larger degree.

The commercial banks including RRBs have been instructed by RBI and NABARD to informally ascertain the religion of the borrower during the pre-sanction scrutiny. If the borrower belongs to one of the specified minority communities, necessary remarks are made by the branch officials in the loan applications and other records in order to facilitate compilation of progress reports. The communities which are included in the banks' progress report their advances for minority communities are Sikhs, Muslims, Christians, Zoroastrians and Neo-Buddhists.

The community-wise progress made (in terms of out-standings) upto March 31st, 1991 (Latest available) in the disbursement of credit by RRBs as under:-

(Rs. in lakhs)

Community	Accounts	Amount
1	2	3
Sikhs	29746	1473

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(Rs. in lakhs)

Community	Accounts	Amount
1	2.	3
Muslims	500444	12806
Christians	141185	1835
Zoroastrians	77	5
Neo-Buddhists	5309	163
TOTAL	676761	16282

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Textile Exports

*723. SHRI VIRENDRA SINGH: DR.LAXMINARAYAN PAN-DEYA:

Will the Minister of TEXTILES be pleased to state:

- (a) the export of textiles projected for 1994-95.
- (b) India's share of world trade in textiles at present; and
- (c) the action taken or proposed to be taken to increase export of textiles?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES: (SHRI ASHOK GEHLOT): (a) The export of textiles including clothing (excluding non textile is terms) has been tentatively projected at Rs.22500 crores for 1994-95.

- (b) India accounts for 2% of the world's trade in textiles.
- (c) Government have taken various measures to promote export of textiles which include:
 - i) Modernisation of industry by allow-

ing import of sophisticated textile machinery at concessional duty.

- ii) enhanced and liberalised REP Licensing scheme (now know as Eximscrip Scheme).
- iii) adjustment of value of rupee against major foreign currencies.
- iv) increase of non-quota export entitlement in respect of garments from 3% in 1990 to 10% in the Current garment Export Entitlement Distribution Policy.
- v) Organising Buyer-seller Meets and Study Tours.
- yi) Liberalised import of trimmings and embellishments etc, required by garment exporters:

[Translation]



Construction of National Highway from Bansi to Basti Siddharth Nagar in Uttar Pradesh

*724. SHRI RAMPAL SINGH: Will the Minister of SURFACE TRANSPORT be pleased to state: